

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA**

## **(3<sup>rd</sup> List – PROCESS SERVER – Regular)**

### **FINAL RESULT (Category/Merit Wise) & ALLOCATION OF CIVIL AND SESSIONS DIVISIONS**

**for the Post(s) of PROCESS SERVER (Class-IV) (on Regular basis)  
on the Establishment of District Judiciary.**

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

#### **NOTE(S):-**

1. Result against 03 Regular vacancies {i.e., 01 anticipated post (OBC) + 02 Non-joining 01-UR & 01-SC} is declared along with the allocation of Civil & Sessions Division(s), solely on the basis of the Merit List & availability of posts.
2. Appointment Letter(s) will be issued by the concerned District & Sessions Judge(s).

<b>Sr. No.</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>	<b>Father/ Husband's Name</b>	<b>Category</b>	<b>Division(s) allocated {Firstly on the basis of Merit &amp; thereafter availability of Post(s)}</b>	<b>Total Marks (Written &amp; Evaluation) (Max. Marks=50)</b>
1	418166	DEV PRAKASH	MANOHAR SINGH	UR	<b>SHIMLA</b>	<b>36</b>
2	413576	TARUN BHATIA	JOGINDER SINGH	SC	<b>MANDI</b>	<b>33</b>
3	401870	CHURAMANI	BALA RAM	OBC	<b>MANDI</b>	<b>34</b>

**-Sd-  
District & Sessions Judge (L/TR),  
High Court of HP, Shimla-1.  
Dated: 11.10.2023**

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